

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

STARRED QUESTION NO. †*39

ANSWERED ON 30.11.2021

Centrally Sponsored Schemes for Promotion of Sports

†*39. SHRI RAHUL KASWAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of various centrally sponsored schemes being implemented by the Government for the promotion of sports in the country including the setting up of sports education and training institutes;

(b) whether the Government has reviewed the status of implementation of these schemes; and

(c) if so, the outcome thereof including the shortcomings observed in the implementation of these schemes?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. †*39 FOR 30/11/2021 REGARDING CENTRALLY SPONSORED SCHEMES FOR PROMOTION OF SPORTS ASKED BY SHRI RAHUL KASWAN, MP.

(a): Presently, no Centrally Sponsored Scheme is being implemented by the Department of Sports. However, the Department of Sports, through the following Central Sector Schemes, supplements efforts of the State/UT Governments for development and promotion of sports: (i) Khelo India; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International sports events and their Coaches; (iv) National Sports Awards, (v) Pension to Meritorious Sports Persons; (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons; (vii) National Sports Development Fund; and (viii) Sports training centres through Sports Authority of India (SAI). Details of these schemes are in the public domain on the websites of this Ministry and SAI.

(b) and (c) Third Party Evaluation Study of all the schemes of the Department of Sports is carried out which is co-terminous with the Finance Commission Cycle, as per the guidelines of the Ministry of Finance to review their progress and rectify shortcomings. The Agency which carried out the Third Party Evaluation of the above schemes in the year 2020, recommended for continuation of these schemes.
